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(2021) 07 KL CK 0297

High Court Of Kerala

Case No: OP (FC) NO. 363 Of 2021

Swapna. M APPELLANT

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Vishnu Rajendran RESPONDENT

Date of Decision: July 23, 2021

Hon'ble Judges: A.Muhamed Mustaque, J; Dr. Kauser Edappagath, J

Bench: Division Bench

Advocate: Athira A.Menon **Final Decision:** Disposed Of

Judgement

A.Muhamed Mustaque, J

- 1. This original petition has been filed as there is delay in the disposal of O.P.No.1267/2019 on the files of the Family Court, Ettumanoor.
- 2. A Division Bench of this Court by judgment in [Shiju Joy v. Nisha (2021 (2) KLT 607)] had issued necessary guidelines for disposal of matters

pending before the Family Court.

This Original petition is disposed of in the light of the above judgment. The directions in the above judgment shall be scrupulously followed in this matter also.